

[Extract from the Chd. Admn. Gaz., dated the 1st June, 2009]

CHANDIGARH ADMINISTRATION
EDUCATION DEPARTMENT

Notification

The 10th March, 2009

No. 3888-DPI-UT-S1-11(12)95.—In exercise of the powers conferred by proviso to Article 309 of the Constitution read with the Government of India, Ministry of Home Affairs, Notification. G.S.R. No. 3267, dated the 1st November, 1966, the Administrator, Union Territory, Chandigarh makes the following rules further to amend the Chandigarh Education Service (School Cadre) (Group 'C') Recruitment Rules, 1991, namely :—

1. These rules may be called the Chandigarh Education Service (School Cadre) (Group-C) Recruitment (First Amendment) Rules, 2009.
2. In the Chandigarh Education Service (School Cadre) Recruitment Rules, 1991. In the Schedule, against Serial No. 3 :—
 - (a) Under Column No. 11, for the existing entries, under heading 'By Promotion' the following shall be substituted namely :—
 - (i) From amongst J.B.T. Teachers, Nursery Teacher, C&V Teachers (Drawing Teachers, PTI and Work Experience Instructors etc. and Sr. Lab. Attendants/Ministerial Staff who possess B.A./B.Sc. Degree and B.Ed. with required subject combination in the ratio of 70:15:14:1 respectively or such ratio as may be prescribed from time to time on the basis of the sanctioned cadre strength of the feeding cadres.

11797 CCUT—Govt. Press, U.T., Chd.

RAM NIWAS,
Education Secretary,
Chandigarh Administration.